

We append copies to Ministry and concerned M.P's.

Thanking you,

Yours faithfully,

For 64-Exchange Subscribers  
Conventions.

### Legislation on Industrial relations

1416. SHRI DEVENDRA NATH DWIVEDI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to bring forward a comprehensive legislation on industrial relations; and

(b) whether Government have sought the views of the various State Governments in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir.

(b) The report of the 30 Member Committee on Comprehensive Industrial Relations Law was discussed at the 30th Session of the Labour Ministers' Conference held at New Delhi on the 7th November, 1977 when the State Labour Ministers expressed their views on the subject of Industrial Relations Law.

### White paper on steel industry

1417. SHRI DHARAMCHAND JAIN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to scrap the white papers on steel industry; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b) Presumably the reference is to

the White Paper on Steel Industry laid on the Tables of both Houses of Parliament in May, 1976. If so, this had been done in pursuance of a recommendation made by the Estimates Committee (Fifth Lok Sabha) in its 20th Report on the Department of Steel dealing with planning, development, production, distribution etc. of iron and steel and ferro-alloys and accordingly the question of scrapping the White Paper does not arise.

### Agreement with the Soviet Union in the field of ferrous metallurgy and allied technology

1418. SHRI SHYAMLAL GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government of India have recently entered into an agreement with the Government of U.S.S.R. for collaboration in the field of ferrous metallurgy and allied technology; and

(b) if so, what are the salient features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Presumably, the reference is to the protocol signed with M/s. Tiazhpromexport of USSR on the 8th September, 1977 for strengthening collaboration between the two countries in the field of ferrous metallurgy and allied technology.

(b) The protocol envisages increasing participation and assistance from the Soviet organisation in the development of India's steel industry and also for improving steel production in quantity as well as quality. In it, it has also been agreed to incorporate in the Bhilai Steel Plant, the technological advancements made in the Soviet Union since the setting up of that plant. Strengthening of research and development efforts with a view to giving impetus to the research and development activities in ferrous metallurgy is also envisaged. It further

provides for increasing cooperation between the two countries for joint consultancy, civil works, turn-key jobs and supply of steel and equipments to third countries.

#### **Fair price shops in public sector industries**

1419. SHRI S. W. DHABE:

SHRIMATI KUMUDBEN  
MANISHANKER JOSHI:

SHRI VINAYKUMAR RAM-  
LAL PARASHAR:

SHRI KRISHNA NAND  
JOSHI:

SHRI SANTOSH KUMAR  
SAHU:

Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state:

(a) what is the number of indus-  
tries in the public sector employing  
more than three hundred persons  
which are running fair price shops  
for their workers;

(b) whether Government propose  
to make it obligatory on the part of  
such public sector industries to run  
fair price shops for the benefit of  
their workers; and

(c) if so, what are the details in  
this regard?

THE MINISTER OF STATE IN THE  
MINISTRY OF LABOUR AND PAR-  
LIAMENTARY AFFAIRS (SHRI  
LARANG SAI): (a) Complete and  
uptodate information is being collect-  
ed and will be laid on the Table of  
the House after it is received.

(b) and (c) There is no such pro-  
posal at present.

#### **Quick Mail Service for Nagpur city**

1420. SHRI S. W. DHABE:  
SHRI DEORAO PATIL:

Will the Minister of COMMUNICA-  
TIONS be pleased to state:

(a) what are the criteria for setting  
up centres for the Quick Mail Service;  
and

(b) what are the reasons for keep-  
ing out Nagpur city from the Quick  
Mail Service?

THE MINISTER OF STATE IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI NARHARI PRASAD SUKHDEO  
SAI): (a) and (b) According to the  
policy followed by the Department all  
the State capitals and Headquarters of  
Union Territories besides 16 impor-  
tant places having regular daily air  
connections have been selected as  
Centres. Besides this, all the Dis-  
trict Headquarters have been selected  
and connected with their State capi-  
tal in the Regional Q.M.S. Network;  
Nagpur is already a Q.M.S. Centre in  
the Regional QMS network and the  
question of keeping it out of Q.M.S.  
does not, therefore, arise.

1421. [Transferred to the 22nd  
December, 1977.]

#### **Role of workers' organisations in rural development**

1422. SHRI JAHARLAL  
BANERJEE:

SHRIMATI AZIZA IMAM:

SHRI NARASINGHA  
PRASAD NANDA:

SHRI BRAHMANANDA  
PANDA:

Will the Minister of PARLIA-  
MENTARY AFFAIRS AND LABOUR  
be pleased to state:

(a) whether it is a fact that a  
number of trade unions from 31 coun-  
tries recently met in a Conference to  
consider the role of workers' organi-  
sations in integrated rural develop-  
ment schemes formulated by the  
Government of India; and

(b) if so, what are the details in  
this regard?